

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF PKR ENERGY LIMITED

1.	NAME OF CORPORATE PERSON	PKR ENERGY LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12.11.2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U28910DL2007PLC170333
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11, ISHWAR NAGAR MATHURA ROAD NEWS DELHI South Delhi DL 110065 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04.04.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Sanjeev Kumar Address : A903, Reflections Society, Dange Chowk, Near Shell Petrol Pump, Wakad, Pune-411033 Email Address : liquidatorpkr@gmail.com Mobile No. +91 9665022275 Reg. No. : IBBI/IPA-002/IP-NO1202/2021-2022/13996
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04.05.2023

Notice is hereby given that the PKR Energy Limited has commenced voluntary liquidation on 04/04/2023.

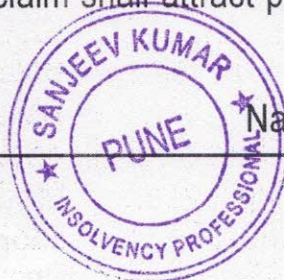
The stakeholders of PKR Energy Limited are hereby called upon to submit a proof of their claims, on or before 04/05/2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dated : 08.04.2023

Place : Pune



Sanjeev Sd/-

Sanjeev Kumar

Name & Signature of the Liquidator